

**STATEMENT-II**

Steps taken by the National Film Development Corporation to promote export of Indian feature films;

1. To regulate prices at market sustainable levels, export canalisation procedures which entail the following have been streamlined:
  - Registration of contracts
  - Price approval based on recommendation of pricing Consultative Committee, consisting of experts from the Film Industry.
  - Endorsement of shipping documents.
2. Regional and Central Film Advisory Committees have been established where representatives of Film Industry and exporters are invited to advise the NFDC regarding export promotion measures.
3. NFDC teams regularly participate in major international film markets with prints/cassettes exposing Indian films at International Market fora.
4. Trade delegations comprising representatives of Industry and NFDC visit countries where special efforts are necessary.
5. Film Markets are organised alongwith Indian International Film Festivals/Filmotsav so that producers can exhibit their products for prospective buyers.

6. Foreign delegates are invited regularly for Indian Markets or otherwise thereby creating a meeting ground for buyers and Indian exporters.
7. NFDC advertises in leading foreign film journals during Film Festivals/Market thus creating an added awareness and exposure of Indian films.
8. NFDC prepares marketing tools such as video cassettes, subtitled prints and publicity materials of India films used for promotion during Film Festivals/Markets.
9. NFDC has exclusive agreements with several State agencies where NFDC makes vigorous efforts to sell Indian films.
10. Vigorous efforts are made to sell Indian films on TV networks overseas.

[Translation]

**Allotment Through Discretionary Quota by SAIL**

822. SHRI HARSH VARDHAN: Will the Minister of STEEL AND MINES be pleased to state the extent of discretionary quota allotted by Steel Authority of India Ltd. during the each month of the year 1989-90 and upto June, 1990 and the categories of people to whom it was allotted?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): SAIL (excluding IISCO) has allotted the following quantities of steel items to actual consumers in Status 'A' 'B' and 'C' priority groups during

the April '89 to June 1990, out of the main producers' reserve.

('000 tonnes)	
1	2
April - June '89	2.4
July-Sept. '89	1.2
Oct.-Dec. '89	1.4
Jan.-March '90	0.6
April-June '90	0.3

[English]

#### Setting up of Steel Plant in Orissa

823. SHRI LOKANATH CH-  
 OUDHURY:  
 SHRI GOPI NATH GAJAPA-  
 THI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have received any proposal from Orissa Government about setting up an integrated high-tech shore based steel plant at Paradeep;

(b) if so, the details thereof and Government's reaction thereto; and

(c) if not, he reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). No formal proposal has been received from Government of Orissa for setting up a shore based steel plant at Paradeep.

#### Proposal for Translation of Regional Film in Hindi

825. SHRI PARASRAM BHARDWAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under the consideration of Government to translate the regional films shown on TV, in Hindi, so that the Hindi knowing people may also get acquainted with the culture and traditions of other States to which they are not familiar; and

(b) if not, the obstacles being experienced by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The dubbing of regional language films into Hindi presents severe technical and aesthetic limitations and involved considerable expenditure. The regional feature films telecast by Doordarshan over its national network, therefore, normally carry English sub-titles and in the absence of such sub-titles a gist of the story is given at the commencement of the telecast of the film. The sub-titling in Hindi would have been more feasible but the facility available for the purpose in the country are inadequate and uneconomical.

#### Vacant Scheduled Castes/Scheduled Tribes posts in India Security Press, Nashik & Gandhinagar

826. DR. DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:

(a) the number of posts reserved for Scheduled Castes and scheduled Tribes